

Dated: 3.8.1995

OA.NO. 710/95

- Shri A.I.Bhatkar for the applicant.
2. Admit.
  3. Shri V.S.Masurkar takes notice for the respondents.
  4. Reply within 8 weeks.
  5. The case be listed for final hearing on 19.10.1995.

— Sd —  
(M.S.Deshpande)  
V/C

Order as above also in OA.711/95 to OA.  
736/95, OA. 756/95 to OA.820/95, OA.835/95  
to OA.856/95, OA.862/95 to OA. 904/95.

— Sd —  
(M.S.DESHPANDE)  
V/C

Recd. Reply of Respondents  
on 9/11/95

Received 3 copies of O.A

~~Arshayar~~  
for  
VINAY S. MASURKAR

Govt. Counsel

22/8/95